LOC SABHA
STARRED QUESTION No.3630
TO BE ANSWERED ON 16.03.2020

Academic Support to Destitute Children

†3630. SHRIMATI RAMA DEVI:
SHRIMATI RANJEETA KOLI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of destitute/orphan children who have passed the High School Examination during the last three years, State-wise;

(b) the role played by the Government in encouraging and assisting such children in their education; and

(c) the new proposals, if any, to take further the measures being taken by the Government in this regard?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SHRI RAMESH POKHRIYAL ‘NISHANK’)

(a) to (c): Education is a subject in the Concurrent List of the Constitution and majority of schools are under the jurisdiction of the State Governments / Union Territories Administrations. As such, the data of destitute/orphan children passing High School examination through various State/ Central Boards is not centrally maintained. For facilitating the education of children at the elementary level, the government through the Integrated Scheme of Samagra Shiksha has been encouraging and assisting the states in ensuring inclusive and equitable quality education as mandated under RTE Act, 2009.

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